

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of District Judge is ordered for administrative reasons and in the interest of public service, to take effect immediately:-

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Smt Nerale Veerabhadraiah Bhavani	V Addl. City Civil and Sessions Judge, Bengaluru City.	LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri Sunil Andaneppa Shettar - transferred)
2	Sri M. Chandrashekar Reddy	District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru. (Vacant Post)
3	Sri E. Rajeeva Gowda	District Judge, OOD, Registrar (Protocol and Hospitality), High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru. (Vice Sri M.Chandrashekar Reddy – transferred)

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1	2	3	4
4	Sri Sunil Andaneppa Shettar	LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as District Judge, OOD, Registrar (Protocol and Hospitality), High Court of Karnataka, Bengaluru. (Vice Sri E. Rajeeva Gowda - transferred)

BY ORDER OF HON'BLE THE
ACTING CHIEF JUSTICE,
Sd/-
(MURALIDHARA PAI B.)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil & Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District & Sessions Judges in the State.
- 2 The Officers concerned.
- 3 The Courts concerned.
- 4 The Accountant General in Karnataka, Bengaluru.
- 5 The A.R (S.S)-cum-P.S. to Hon'ble the Acting Chief Justice.
- 6 The Registrar General/ Registrar (Statistics and Review)/Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Protocol and Hospitality)/ Registrar (Computers) and Secretary to Hon'ble the Acting Chief Justice.
- 7 All the Private Secretaries to the Hon'ble Judges.
- 8 The Additional Registrar General, Dharwad and Kalaburagi Benches.

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- 9 The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 10 The Director, Karnataka Judicial Academy, Bengaluru.
- 11 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 12 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 13 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 14 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 15 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 16 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 17 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 18 The Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru.
- 19 The Registrar, Karnataka State Administrative Tribunal, Bengaluru.
- 20 The Registrar, Karnataka Lokayuktha, M.S.Building, Bengaluru.
- 21 The Registrar, Karnataka Appellate Tribunal, Bengaluru.
- 22 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 23 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 24 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 25 Spare copies.

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